

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/57(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>CANARA BANK VS P. R. COMMERCE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr Sujash Ghosh Dostidar,Adv. ] For the Financial Creditor  
Ms.Maheshwari Sharma,Adv. ]  
Ms.Sayoni Mukhopadhyay,Adv. ]  
  
Mr.Arik Banerjee, Adv. ] For the Corporate Debtor  
Mr.Shaunak Ghosh, Adv. ]  
Ms.Saheli Sen,Adv. ]  
Ms.Shreyashi Maity,Adv. ]

**ORDER**

1. Ld.Counsel for the parties present.
2. Reply affidavit has been filed.
3. Pleadings are complete, Post the matter on **14/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**